

The Minister was presented with a small transister recorder by the Philips. It has been sent to the Government Toshakhana for valuation so that it could be disposed of in accordance with the relevant rules.

भूतपूर्व आजाद हिन्द फौज के सैनिकों को पेंशन देने का प्रस्ताव

4249. श्री श्रींकार लाल बेरवा: क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भूतपूर्व आजाद हिन्द फौज के सैनिकों को, राज्य सरकारों की भांति, पेंशन देने का एक प्रस्ताव सरकार के विचाराधीन है ; और

(ख) यदि हां, तो उपर्युक्त प्रस्ताव कब और किस आधार पर क्रियान्वित किया जायेगा ?

प्रतिरक्षा न्त्रालय में राज्य मंत्री (श्री ल० ना० मिश्र) : (क) और (ख). भारतीय सेना में उनकी सेवा के संबंध में केन्द्रीय सरकार द्वारा पहले से दिए गए लाभों के अतिरिक्त आजाद हिन्द फौज के सैनिकों को पेंशन देने का कोई प्रस्ताव नहीं है।

Loss due to confrontation between U.S.A. and European Economic Community on Preferential Trading Scheme for Developing Countries

4250. SHRI CHENGALRAYA NAI-DU:
SHRI MAYAVAN:
SHRI R. BARUA:
SHRI DHANDAPANI:
SHRI J. B. SINGH:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that Asian Countries would be the worst sufferers from the confrontation that is developing between the U.S. and the European Economic Community on

the issue of preferential trading scheme for developing countries;

(b) if so, whether India will be the worst sufferer; and

(c) if so, whether India propose to convene a Conference of the Asian countries to discuss the situation arising out of this?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) to (c). In accordance with the agreement reached in the Special Committee on Preferences, the industrially advanced countries have submitted documentation to the UNCTAD Secretariat containing their offers. They have also added that they are still continuing consultations among themselves in the light of which their offers may be modified. The problems that may be posed for the developing countries by the offers made by the U.S. and the E.E.C. are likely to be discussed among the developing countries of Asia, Africa and Latin America in the Group of 77 as well as in the course of the consultations between the developed and the developing countries which are expected to start in early 1970 in the Special Committee on Preferences.

Tibetans Crossing into India

4251. SHRI CHENGALRAYA NAI-DU:
SHRI MAYAVAN:
SHRI R. BARUA:
SHRI N. R. LASKAR:
SHRI J. B. SINGH:
SHRI DHANDAPANI:
SHRI B. K. DASCHOW-DHARY:
SHRI S. C. SAMANTA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a number of Tibetans have crossed over to India during the last two or three months;

(b) if so, the total number of the Tibetans who crossed to India; and

(c) the facilities that have been given to them?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) 127 Tibetans crossed over to India during the period September to November 1969.

(c) In keeping with our policy in the matter, after preliminary interrogation those found to be genuine refugees are moved to different rehabilitation centres in India.

Russian Equipment for Pakistan Navy

4252. SHRI CHENGALRAYA NAIDU:

SHRI MAYAVAN:

SHRI R. BARUA:

SHRI DHANDAPANI:

SHRI J. B. SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the U.S.S.R. Government has supplied equipment to Pakistan to strengthen her Navy;

(b) if so, whether India has lodged a protest with U.S.S.R. in this regard;

(c) if so, whether the strengthening of Pakistan Navy will not pose a great danger to India in view of our weak Navy?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) No authentic information has been received to this effect.

(b) and (c). Do not arise.

Russian Strike-Boats for India

4253. SHRI CHENGALRAYA NAIDU:

SHRI MAYAVAN:

SHRI R. BARUA:

SHRI DHANDAPANI:

SHRI J. B. SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that India has requested U.S.S.R. to supply strike-boats to strengthen the country's coastal defence;

(b) if so, the reaction of the U.S.S.R. Government thereto; and

(c) the total number of boats asked for and how many have been agreed upon by U.S.S.R.?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) to (c). It will not be in public interest to disclose the nature of requests made for acquisition of defence equipment to other countries and their reactions thereto.

Alleged Support by North Vietnam for Self-Determination in Kashmir

4254. SHRI BAL RAJ MADHOK:

SHRI ONKAR LAL BERWA:

SHRI YASHPAL SINGH:

SHRI P. L. BARUPAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the North Vietnam Government have supported once again the Pakistan point of view about self-determination regarding Kashmir; and

(b) if so, whether Government have lodged any protest with Hanoi or is contemplating to take any other action to express their displeasure on this act of Hanoi Government?